

other supplementary. Does he want to add anything?

SHRI CHAND RAM: Sir, in fact, this question relates to rural roads and not to the national highways.

MR. CHAIRMAN: He says that the rural roads are connected with the national highways. From that point of view, is the Government considering anything?

SHRI CHAND RAM: The main question was regarding setting up of a Rural Road Commission and a Rural Road Construction Corporation. I replied that it was the States' responsibility, and that they did not agree to the setting up of the corporation.

SHRI SANAT KUMAR RAHA: Sir, in view of the new emphasis given by the Janata Party in their manifesto on rural development, I want to know from the Minister whether, as in the case of the national permit system, the Government, before setting up such a commission will give some comprehensive guidelines to the States so that this can be co-ordinated by the Centre.

SHRI CHAND RAM: It does not arise here. He is asking a question about the national permits.

SHRI SANAT KUMAR RAHA: No, no. I asked whether you would give comprehensive guidelines for the development of rural roads.

MR. CHAIRMAN: His supplementary is simple.

SHRI CHAND RAM: As I said, since the taking over of the administration by the Janata Party, the Janata Party, the Janata Government has allocated a sum of Rs. 20 crores for the first time, for the development of rural roads.

MR. CHAIRMAN: That was not the question. The point is whether the Government of India is interested in giving some guidelines.

SHRI SANAT KUMAR RAHA: Comprehensive guidelines.

SHRI CHAND RAM: There is an organisation under the Shipping...

SHRI N. G. RANGA: Are you giving guidelines?

SHRI CHAND RAM: Yes, we are issuing from time to time, we have been issuing. Our Director...

SHRI SANAT KUMAR RAHA: I am not asking about routine advice. I am asking whether from the Centre comprehensive guidelines will be issued in accordance with the new emphasis in the Janata Party manifesto on rural development so that rural development may be quickened.

MR. CHAIRMAN: That will be taken into consideration now.

SHRI CHAND RAM: That ultimately comes to the question of funds.

MR. CHAIRMAN: Next question.

श्री जयप्रकाश नारायण की प्रत्याशित अंत्येष्टि के लिये किये गये प्रबन्ध पर व्यय

* 335. श्री एन० पी० चौधरी :

श्री नत्थी सिंह :

श्री सैयद निजामुद्दीन :

श्री नागेश्वर प्रसाद शाही :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिस समय श्री जयप्रकाश नारायण, दिसम्बर, 1975 में बंबई के जसलोक अस्पताल में इलाज करा रहे थे, उस समय भारत सरकार उनकी अंत्येष्टि के लिए अग्रिम प्रबंध कर रही थी; और

(ख) यदि हां, तो इस प्रबंध पर कितना व्यय किया गया था ?

†The question was actually asked on the floor of the House by Shri Nathi Singh.

†[Expenditure incurred on anticipatory funeral arrangements of Shri Jayaprakash Narayan

*335. SHRI N. P. CHAUDHARI:
SHRI NATHI SINGH*
SHRI SYED NIZAM-UD-DIN:
SHRI NAGESHWAR PRASAD
SHAHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that when Shri Jayaprakash Narayan was under treatment in Jaslok Hospital, Bombay, in December, 1975, Government were making anticipatory arrangements for his funeral; and

(b) if so, what was the expenditure incurred on these arrangements?]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No arrangements for the funeral of Shri Jayaprakash Narayan were made by Government of India. In November, 1975, when the condition of Shri Jayaprakash Narayan was causing anxiety, the Bihar Government had prepared a contingency plan for meeting the situation arising out of the unfortunate eventuality of his death on the presumption that his cremation would take place in Patna. Since it was anticipated that people in large numbers would like to pay their last homage to Shri Jayaprakash Narayan, the contingency plan was prepared for orderly public participation in the funeral and ensuring the maintenance of law and order.

(b) Does not arise.

‡[गृह मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) : (क) श्री जयप्रकाश नारायण की अंत्येष्टि के लिए भारत सरकार द्वारा कोई प्रबन्ध नहीं किये गये थे। नवम्बर, 1975 में जब श्री जयप्रकाश नारायण की

हालत चिन्ताजनक हो गई थी तो बिहार सरकार ने यह अनुमान लगाकर कि उनका अंत्येष्टि संस्कार पटना में होगा, उनकी मृत्यु की दुर्भाग्यपूर्ण सम्भाव्य घटना से उत्पन्न स्थिति का सामना करने के लिए एक संयोगिक योजना तैयार की थी। चूंकि यह पूर्वानुमान लगाया गया था कि भारी संख्या में लोग श्री जयप्रकाश नारायण को अपनी अन्तिम श्रद्धांजली अर्पित करना चाहेंगे, अतः अंत्येष्टि में व्यवस्थित रूप से जनता के भाग के लिए और विधि व व्यवस्था बनाये रखने के लिए संयोजित योजना बनाई गई थी।

(ख) प्रश्न नहीं उठता।]

श्री नत्थो सिंह : मैं मंत्री जी से जानना चाहूंगा कि यह जो अंत्येष्टि के लिए तैयारी की गई थी, इस संबंध में क्या श्री जयप्रकाश जी की हालत के बारे में कोई रिपोर्ट जसलोक अस्पताल के डाक्टरों से ली गई थी, या भारत सरकार की खुद की सूचना के आधार पर बिहार सरकार को कोई सूचना दी गई थी?

SHRI S. D. PATIL: The only information available with the Government was that on the 16th November and thereafter, while he was in the Jaslok Hospital, his health deteriorated and it was causing some anxiety. There was no particular report. That was the information available.

श्री नत्थो सिंह : क्या यह सही है कि सी० डी० आई० के कुछ उच्चाधिकारी जसलोक अस्पताल में गए थे और उन्होंने जयप्रकाश जी के सचिव से जानना चाहा था कि उनकी अंत्येष्टि के संबंध में उनकी क्या इच्छा है?

SHRI S. D. PATIL: That was not ascertained.

श्री नागेश्वर प्रसाद शाही : श्रीमन्, मंत्री महोदय ने या तो सारी फाइलों को देखा नहीं या फिर उस बात को सदन के

†[] English translation.

‡[Hindi translation

*The question was actually asked on the floor of the House by Shri Nathi Singh.

सामने बतलाना नहीं चाहते हैं। सच तो यह है कि यहां दिल्ली से, चाहे होम डिपार्टमेंट का हो चाहे वह सी० बी० आई० का हो चाहे इंटेलिजेन्स का हो, एक ऊंचा आफिसर जसलोक अस्पताल गया और जयप्रकाश नारायण जी के पी० ए० से यह पूछा कि जयप्रकाश जी की क्या इच्छा है—वे क्या दिल्ली में अपनी अंत्येष्टि चाहते हैं या पटना में चाहते हैं ? तो जयप्रकाश जी के पी० ए० ने, सेक्रेटरी, से कहा मैं यह सवाल जयप्रकाश जी से नहीं पूछता और न मैं आपको इस संबंध में जवाब दूंगा, आप की जो इच्छा हो इस संबंध में करें। उस के बाद वे पटना गए और पटना में उनकी अंत्येष्टि क्रिया के लिए सारा प्रबंध किया गया—धूप का, लकड़ी का, घी का—इस सब में खर्चा हुआ। इस पर मंत्री महोदय का कहना कि कोई खर्चा नहीं हुआ, यह बात सत्य नहीं है, इसलिए मंत्री महोदय कृपया बताएं कि क्या मन्शा था और 'क्यों' यह सब किया गया ?

SHRI S. D. PATIL: Whatever arrangements were made in contemplation of that eventuality were made by the Bihar Government. The Central Government had nothing to do with it.

MR. CHAIRMAN: Next question.

*336. [The questioners (Sarvashri Yogendra Sharma, Bhupesh Gupta and Jagjit Singh Anand) were absent. For answer vide col. 38 infra.]

Production targets of the Scooters India Ltd.

*337. SHRIMATI HAMIDA HABIBULLAH:†

SHRI SAWAISINGH
SISODIA;

SHRIMATI LAKSHMI

KUMARI CHUNDAWAT;

SHRI GURUDEV GUPTA;

SHRI PRAKASH MEHROTRA;

†The question was actually asked on the floor of the House by Shrimati Hamida Habibullah.

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Scooter India Ltd., Lucknow has fixed any targets for the production of two wheeler scooters and mopeds during the year 1977-78; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) The targets of production fixed for Scooters India Ltd. for the year 1977-78 were 60,000 two-wheeler scooters; 5,000 three-wheelers and 12,000 mopeds. The performance during the period April to October, 1977 was much below the targetted levels owing to various factors including deficiencies in quality control. Remedial action has been taken and the production is expected to pick up appreciably during the period November 1977 to March 1978. On the basis of the pick up in production programmed during this period the revised targets fixed are 26,681 two-wheeler scooters; 15,030 power packs; 500 three-wheelers and 3,500 mopeds.

SHRIMATI HAMIDA HABIBULLAH: It is most unfortunate that the target has fallen to such a low measure. I have not quite understood the reason for this great fall. I would like to ask the honourable Minister the reason for this fall and also why the target has been brought down under the present circumstances, because we were hoping that the targets would go up instead of being brought down. From 60,000 announced by the Minister, the target for two-wheeler scooters has been brought down to 26,000. I think this is most unfortunate.

SHRI GEORGE FERNANDES: I entirely agree with the honourable Member that it is most unfortunate that the targets had to be lowered. The fact is that in the first half of this year this factory was not doing well. There have been a number of problems, primarily the problem of